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Title: Laid an explanatory statement showing reasons for immediate legislation by the Indian Medical Council (Amendment) Ordinance, 2011 (No.1 of 2009).

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): On behalf of Shri Ghulam Nabi Azad, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Indian Medical Council (Amendment) Ordinance, 2011 (No.1 of 2009).

...(Interruptions)

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